

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 7 6 3 0 / 2 0 0 5

(From the judgement and order dated 2 3 / 0 2 / 2 0 0 5 in CCCA No. 8 8 / 1 9 9 3
of The
HIGH C O U R T O F A . P A T H Y D E R A B A D)

A.K. L A K S H M I P A T H Y (D) & ORS.
V E R S U S

Petitioner(s)

RAI S A H E B P A N N A L A L H . L A H O T I C . T . & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and with prayer for
interim relief and office report)
(For final disposal)

Date: 0 9 / 0 9 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

HON' B L E M R . J U S T I C E T A R U N C H A T T E R J E E
HON' B L E M R . J U S T I C E A F T A B A L A M

For Petitioner(s) Mr.K . K . V e n u g o p a l , Sr.Adv.
Mr.Suryan a r a y a n a , Sr.Adv.
Mr. P . S . N a r a s i m h a , Adv.
Mr.Mohan Rao, Adv.
Mr.Sridh a r P o t a r a j u , Adv.
Mr.Gopal, Adv.
Mr.J u l i u s , Adv.

For Respondent(s) Mr. P . S . P a t w a l i a , Sr.Adv.
Mr. G . R a m a k r i s h n a P r a s a d , Adv.
Mr.Suyodhan Byrapaneni, Adv.
Mr.Siddharth P a t n a i k , Adv.
Mr.K . V e n k a t a R a o , Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. K. K . V e n u g o p a l , learned senior counsel appearing on behalf of
the petitioners commenced his arguments at 1 1 . 5 5 a.m. and concluded at 2.5 5
p.m. Thereafter, Mr. P . S . P a t w a l i a , learned senior counsel appearing on behalf
of the respondents made his reply submissions upto 3.4 0 p.m. Therea
fter,

Mr. K. K . V e n u g o p a l , learned senior counsel, in rejoinder, made his submissions
upto 4.0 0 p.m. Hearing concluded. Judgment reserved.

(Satish K.Y ad av) (Phoolan Wati Arora)

Court Master

Court Master